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Title: Introduction of the Banning of Schemes Bill, 2019.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): I beg to move for leave to introduce a Bill to provide for a comprehensive mechanism to ban the unregulated deposit schemes, other than deposits taken in the ordinary course of business, and to protect the interest of depositors and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष: प्रश्न यह है:

“अविनियमित निक्षेप स्कीमों पर पाबंदी के लिए एक व्यापक तंत्र का उपबंध करने के लिए और निपेक्षकर्ताओं के हितों की संरक्षा के लिए तथा उससे संबंधित या उसके आनुषंगिक विषयों के लिए विधेयक पुरःस्थापित करने की अनुमति दी जाए।”

प्रस्ताव स्वीकृत हुआ

SHRIMATI NIRMALA SITHARAMAN: I introduce the Bill.

12.17 hrs

**STATEMENT RE: BANNING OF UNREGULATED
DEPOSIT SCHEMES ORDINANCE, 2019***

